NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

C.P.(IB)-1717(MB)/2017

CORAM: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.03.2018**

NAME OF THE PARTIES: Magnum Super Distributors India Pvt. Ltd.
v/s.
Relaince Communications Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & B Code 2016.

ORDER

At request, by consent, list this matter on **19.04.2018**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)